| 50  | Written Answers to                           | RAJYA SABHA                                  | Starred Questions |         |  |
|-----|--|--|-------------------|---------|--|
| 1   | 2  |  | 3                 | 4       |  |
| 25. | Establishment of trout jyajuk under Lachen b | breeding farm at yathang, lock, North Sikkim | 326.31            | 0.00    |  |
| 26. | Modernization and ex                         | oansion of Temi Tea Estate                   | 306.36            | 0.00    |  |
| 27. | Establishment of Rura Fruits and Vegetables, |  | 276.42            | 0.00    |  |
|     | Total  |  | 15714.54          | 4013.64 |  |

## Indians detained in jails of Iran

- \*133. SHRI PAUL MANOJ PANDIAN: Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state:
- (a) whether it is a fact that many Indians were detained in Iran jails for many years on charges of smuggling oil, if so, the details thereof;
- (b) whether Government has taken up this issue with the Iran Government for their release; and
  - (c) if so, the response received by Government from Iranian counterpart?

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRIMATI SUSHMA SWARAJ): (a) Nine Indian Sailors of the vessel Khaleel 2 were detained in Iran under charges of oil/diesel smuggling since October 2013. The Government took up the case strongly with the Government of Iran. These nine Indian sailors were released by the Government of Iran on (a) 13th October, 2015; they came back to India on 14th October, 2015. In addition, 24 Indian are still languishing in various jails in Iran. There are no Indians in jail for more than one and half years, the main charges against all these individuals are "illegal entry into Iranian territorial waters and diesel smuggling". The details of the detainees in Iranian Jails is given in the Statement-I (*See* below).

- (b) The Mission is pursuing vigorously with the Ministry of Foreign Affairs, Islamic Republic of Iran for their release on humanitarian ground at the earliest possible through note verbales and during personal meetings.
- (c) Iranian Government has provided Consular Access for all Indians. No other response is received from the Iranian Government.

| S1.<br>No. | Name, Age, and Address in India  | Date of arrest | Details about jail sentence/fine   | Gender | Remarks  |
|------------|--|----------------|--|--------|--|
| 1          | 2  | 3              | 4  | 5      | 6  |
| Lau        | nch Al-Sina  |                |  |        |  |
| 1.         | Shri Omar Saleh Mohammad,<br>S/o Saleh Mohammad, 43 yrs,<br>R/o Mandovi, Gujarat | 02.08.2014     | Lodged in Minab jail, Fined Rials 8,487,930,000/- for smuggling of Diesel and Gas (As per market rate 1 US dollar =36300/-Rials) | Male   | Notes verbale No. Teh/cons/<br>411/1/2013 dated 17/3/3015,<br>05/7/2015 and 04/11/2015 sent<br>to Iranian Foreign Ministry.,<br>Consular Access granted on<br>17/06/2015, Consul, Bandar<br>Abbas and Shri Naresh<br>Chaturvedi, FS (Cons) from<br>E/I, Tehran visited the jail. |
| 2.         | Shri Ebrahim Razzaq Sap,<br>S/o Razaq Adam, 23 yrs, R/o<br>Mandovi, Gujarat      | 02.08.2014     | Lodged in Minab jail, Fined Rials 2,121,982,500/- for smuggling of Diesel and Gas.   | Male   | —do—   |
| 3.         | Shri Sajid Omar Samra, S/o<br>Omar Samra, 21 yrs, R/o<br>Mandovi, Gujarat        | 02.08.2014     | Lodged in Minab jail, Fined Rials 2,121,982,500/- for smuggling of Diesel and Gas.   | Male   | —do—   |

Starred Questions

[10 December, 2015]

| 1   | 2   | 3           | 4  | 5    | 6  |
|-----|---|-------------|--|------|--|
| Ves | ssel Motor Tanker Golden Eye                              |             |  |      |  |
| 1.  | Shri Mahender Singh, R/o<br>Bhaloth, Jhunjhunu, Rajasthan | 4.3.2014    | Lodged in Bandar Abbas Jail, Fined,<br>Rials 684,447,590,160/- for smuggling<br>of 4282 liters of gasoline | Male | Notes Verbale No. Teh/<br>Cons/411/03/2014 dated<br>23/3/2014, 20/4/2014, 15/5/2014,<br>17/6/2014, 26/7/2015 and<br>04/11/2015 sent to Iranian<br>Foreign Ministry. Consular<br>Access granted on 15/06/2015,<br>Consul, Bandar Abbas and<br>Shri Naresh Chaturvedi<br>FS(Cons) from E/I, Tehran<br>visited the jail |
| Ves | ssel Al Maan  |             |  |      |  |
| 1.  | Mr. Muslim Allarakha R/o<br>Jam Salaya, Gujarat           | 30/ 12/2014 | They have been sentenced to two years imprisonment for diesel smuggling                                    | Male | Notes Verbale No. Teh/ Cons/411/02/2015 dated 05/2/2015, 22/2/2015, 30/4/2015, 17/8/2015, 30/8/2015, 28/9/2015 and 04/ 11/2015 sent to Iranian Foreign Ministry. Consular Access granted on 02/06/2015 Consul Zahidan visited the jail, the Consular Access also granted   |

|     |   |             |   |      | for 08/12/2015. Consul Zahidan will visit the jail.   | Writter             |
|-----|---|-------------|---|------|---|---------------------|
| 2.  | Mr. Sattar Abbas Rio<br>Jam Salaya, Gujarat | 30/ 12/2014 | They have been sentenced to two years imprisonment for diesel smuggling.  | Male | do  | Written Answers to  |
| 3.  | Mr. Talib Abu Rio Salaya,<br>Gujarat        | 30/ 12/2014 | They have been sentenced to two years imprisonment for diesel smuggling.  | Male | do  | 0                   |
| Ves | sel 'Salaami'                               |             |   |      |   |                     |
| 1.  | Rishi Singh                                 | 06/06/2015  | Lodged in Bandar Abbas jail. They are under trail. Hearing of the court held on 18/10/2015. The cause of arrest is yet to be ascertained. | Male | Notes Verbale No. The/<br>Cons/436/4/2015 dated<br>16/8/2015, 20/9/2015,<br>04/11/2015 and 16/11/2015<br>sent to Iranian Foreign Ministry.<br>Consular Access granted on<br>09/11/2015. | [10 December, 2015] |
| 2.  | Jagdeep Singh                               | 06/06/2015  | do  | Male | do  |                     |
| 3.  | Pradeep Singh                               | 06/06/2015  | do  | Male | do  | Star                |
| 4.  | Anand Prasad                                | 06/06/2015  | do  | Male | do  | Starred Questions   |
| 5.  | Ranjeet Singh                               | 06/06/2015  | do  | Male | do  | Ques                |
| 6.  | SachinLovanshi                              | 06/06/2015  | do  | Male | do  | stion               |
| 7.  | Mewa Ram                                    | 06/06/2015  | do  | Male | do  | Si                  |
| 8.  | Shakti Kumar                                | 06/06/2015  | do  | Male | do  | 53                  |

| 1          | 2   | 3          | 4   | 5    | 6   |
|------------|---|------------|---|------|---|
| Vess       | el Nadir  |            |   |      |   |
| 1.         | Mr. Balbir Singh,<br>passport No. H7643814 ,<br>J&K | 06/06/2015 | Lodged in Bandar Abbas jail, They are under trail. Hearing of the court held on 22/11/2015. The cause of arrest is yet to be ascertained. | Male | Notes Verbale No. The/<br>Cons/436/4/2015 dated<br>16/8/2015, 20/9/2015,<br>04/11/2015 and 16/11/2015<br>sent to Iranian Foreign Ministry<br>Consular Access granted on<br>09/11/2015 |
| •          | Mr. Jitender Singh, passport<br>No. G7106429, J&K   | 06/06/2015 | do  | Male | do  |
| 3.         | Mr. Neeraj Kumar, J&K                               | 06/06/2015 | do  | Male | do  |
| ١.         | Mr. Anil Kumar S/o<br>Satya Dev Singh, Delhi        | 06/06/2015 | do  | Male | do  |
| i.         | Mr. Dalip Singh, J&K                                | 06/06/2015 | do  | Male | do  |
|            | Mr. Sandip Singh, Jammu                             | 06/06/2015 | do  | Male | do  |
| <b>'</b> . | Mr. Surip Singh, J&K                                | 06/06/2015 | do  | Male | do  |
|            | Mr. Ravinder Singh, J&K                             | 06/06/2015 | do  | Male | do  |
| ).         | Mr. Vijay Singh, J&K                                | 06/06/2015 | do  | Male | do  |

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Written Answers to

RAJYA SABHA

Starred Questions